

HIGH COURT OF SIKKIM
GANGTOK

No.: 306/HCS

Date:- 27-9-23

O-R-D-E-R


The words 'Central Project Coordinator' appearing in the Order No.243/HCS dated 18.08.2023 stand substituted with the words 'Senior System Officer'.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Copy to:- No. 6181-95/HCS

1. The Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
3. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Mr. Tenzing Norbu Bhutia, Senior System Officer, High Court of Sikkim
5. All Private Secretaries and Readers, High Court of Sikkim
6. All Section In-charge, High Court of Sikkim
7. File and
8. Guard File


Registrar(Judicial Service)